

Nomination of cases by Hon'ble Senior Vacation Judge on 22/06/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Appropriate Court dealing with such matters			
1	W. P. - 35081/2015	Appropriate Court dealing with such matters	Writ C-I Section on 22/06/2015
2	W. P. - 34927/2015	Appropriate Court dealing with such matters	Writ C-I Section on 22/06/2015
3	Crl. W. P. - 15059/2015 (Correction Application) with Nomination Application – 201037/2015	Appropriate Court dealing with such matters	Writ C-II Section on 22/06/2015
4	Crl. W. P. - 15110/2015 (Correction Application) with Nomination Application – 201038/2015	Appropriate Court dealing with such matters	Writ C-II Section on 22/06/2015
5	Bail - 18813/2015 (Correction Application) with Nomination Application – 201036/2015	Appropriate Court dealing with such matters	Bail Section on 22/06/2015
6	Bail - 21115/2015 (Correction Application) with Nomination Application – 201043/2015	Appropriate Court dealing with such matters	Bail Section on 22/06/2015
7	Bail - 21006/2015 (Correction Application) with Nomination Application – 201040/2015	Appropriate Court dealing with such matters	Bail Section on 22/06/2015
8	Bail - 20937/2015 (Correction Application) with Nomination Application – 201039/2015	Appropriate Court dealing with such matters	Bail Section on 22/06/2015

Special Order			
9	Bail - 20190/2015 (Correction Application) with Nomination Application – 201041/2015	Place before Hon'ble V. K. Shukla, J. whenever His Lordship sit singly.	Bail Section on 22/06/2015
10	Bail - 19490/2015 (Correction Application) with Nomination Application – 201042/2015	Place before Hon'ble Ramesh Sinha, J.	Bail Section on 22/06/2015

BY ORDER OF HON'BLE SENIOR VACATION JUDGE

J.R.(LISTING)
23/06/2015